THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (c) Amnesty International is an International NGO based in London and is one among the many NGOs based outside India which brings out reports on alleged human rights violations, from time to time, all over the world including India. The methods used by such organisations to gather information have often been questioned, particularly as they are not free from bias. It is not the policy of the Government of react to such reports by International NGOs on internal matters of India.

## Links of NGOs with separatists in NE

1842. SHRI SATISH PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have blacklisted more than 800 Non-Governmental Organisations (NGOs) in the North-East region for alleged link with separatists groups;

(b) if so, whether Government have any solid evidence of close links between the NGOs and rebels; and

(c) if so, the steps taken or proposed to be taken against such NGOs with the help of State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND): (a) to (c) No, Sir. However, Ministry of Home Affairs has issued instructions to various Ministries/Department in regard to the procedure to be adopted for verification of applications received from NGOs working in Manipur for financial assistance.

## Rehabilitation of victims of Naga-Kuki clashes

1843. SHRI RISHANG KEISHING: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the victims of Kuki-Naga clashes are yet to be rehabilitated;

(b) whether the State Government has submitted the claims for their rehabilitation; and